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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.13/2004

Wednesday, this the 7th day of January, 2004

Hon'ble Shri Justice V.S.Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member (A)

Shri O.P.Tokas
s/o Late Shri Sher Singh
r/o House No.75 Village Munirka
New Delhi

..Applicant
(By Advocate: Shri S.D.Raturi)

Versus

1. Govt. of NCT of Delhi
through its Chief Secretary Govt.
Delhi Secretariat, IP Estate
New Delhi-2
2. Secretary Services
Govt. of NCT of Delhi
Delhi Secretariat
IP Estate, New Delhi-2
3. Director of Education
Old Secretarial
Delhi
4. Deputy Director of Education
District South
Defence Colony, New Delhi

..Respondents

O R D E R (ORAL)

Justice V.S.Aggarwal:

The applicant was appointed as a Lower Division Clerk on 20.1.1970. He was promoted as an Upper Division Clerk on 23.4.1975. Consequent upon his promotion, the applicant states that his pay was fixed at Rs.370/- as on 1.1.1979. According to the applicant, the special increment was due on 29.7.1982. Consequent upon the 4th Central Pay Commission report, the pay of the applicant was revised in the scale of Rs.1200-2040/- from 1.1.1986. In April, 1993, he was promoted as Grade II (Head Clerk) in the pre-revised scale of Rs.1400-2600/-. When the 5th Pay Commission report was received and implemented, the

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pay of the applicant was fixed at the minimum scale of Rs. 5000-8000/- . Applicant's learned counsel contends that even the applicant has not been allowed to cross the Efficiency Bar. The applicant has made repeated representations for correct re-fixation of his pay, besides clearing the Efficiency Bar, however, no decision is stated to have been taken.

2. In this backdrop, it is directed that the Secretary Services, Delhi Secretariat would consider the said representations of the applicant and take a decision preferably within six months from the date of receipt of a copy of the present order and communicate it to the applicant.

3. Subject to aforesaid, application is disposed of.

S.K. Naik
(S.K. Naik)

Member (A)

/sunil/

V.S. Aggarwal
(V.S. Aggarwal)
Chairman